# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

# NOTIFICATION

Dated: Guwahati, the 19th of June, 2021

NO. VII-56/2020/2662/A ::: The Hon'ble Gauhati High Court has been pleased to direct the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the In-Service Training through Webinars w.e.f. 21-06-2021 to 30-06-2021 as per schedule attached herewith.

The Officers are requested to go through the **General Instruction on**Webinar for participation.

By Order, Sd/- R.A. Tapadar REGISTRAR (JUDICIAL)

### Memo No. VII-56/2020/2663/A Date:19.06.2021

Copy forwarded for information & necessary action to:

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
- 2. The Director, Judicial Academy, Assam.
- 3. The Registrar (Vig. / Admin.), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The District & Sessions Judge, All.
  - (He/ She is requested to inform all the Judicial Officers under his/her control about this Notification)
- 6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Nagarlagun.
  - (He is requested to inform all the Judicial Officers of the respective States about this Notification)
- 7. The Secretary, Gauhati High Court Legal Services Committee.
- 8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
- 9. The Member, MACT, Kamrup / Cachar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
- 10. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup(M).
- 11. The Special Judge-cum-Judge, Designated Court, Assam.
- 12. The Special Judge, Assam.
- 13. The Special Judge, CBI & NIA, Guwahati, Assam.
- 14. The Special Judge, CBI, Addl. Court No.1/ No. 2/ No. 3, Guwahati, Assam.

15. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar.

16. The Member Secretary, Assam State Legal Service Authority/Nagaland State Legal Service Authority/ Mizoram State Legal Service Authority/ Arunachal State Legal Pradesh Service Legal Service Authority.

(He/ She is requested to inform all the Secretaries of District Legal Services Authority about this Notification)

17. The Chief Judicial Magistrate, All. (He/ She is requested to inform all the Judicial Officers under his/her control about this Notification)

- 18. The Joint Registrar, \_\_\_\_\_\_\_, Gauhati High Court, Guwahati.

  19. The Deputy Registrar, \_\_\_\_\_\_, Gauhati High Court, Guwahati.
- 20. The Project Manager, Gauhati High Court, Guwahati. (He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
- 21. The P.S. to Hon'ble Mr./Mrs. Justice\_\_\_\_\_ \_\_\_\_, Gauhati High Court, Guwahati.
- 22. The CA to the Registrar General, Gauhati High Court, Guwahati.
- 23. Office file.

ITHE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapavar 19.06.21

**REGISTRAR (JUDICIAL)** 

### **IN-SERVICE TRAINING SCHEDULE**

[Through: Microsoft Teams VC- which is a two-way audio-video interaction platform, where participants would be able to view each other and interact directly with the Resource Person at the end of the deliberation, in addition to posting queries in the chat box.]

- Officers are to read and follow the Joining Instructions.
- For the Live Link, officers may visit JAA Website at www.jaassam.gov.in

SI. No.	Торіс	Resource Person	Date & Day	Time	Following Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh	Joining Link
1.	Power of Appellate Court on Civil side:  (Including -	Hon'ble Mr. Justice P.K. Deka, Judge Gauhati High Court	21-06-2021 (Monday)	02:00 PM to 03:30 PM (Including 30 minutes interactive session)	All Grade-II	https://bit.ly/3gwxHYw
2.	<ul><li>Money Appeals</li><li>Cross objection</li><li>Cross appeal</li></ul>		22-06-2021 (Tuesday)	02:00 PM to 03:30 PM (Including 30 minutes interactive session)		https://bit.ly/3gwxHYw

3.	<ul> <li>On Civil Law:</li> <li>Impleadment of parties - principles</li> <li>Service of processes - challenges</li> <li>Filing of documents</li> <li>Discovery and Inspection</li> <li>Use of interrogatories</li> <li>Managing adjournments</li> </ul>	Hon'ble Mr. Justice K.R. Surana, Judge Gauhati High Court	23-06-2021 (Wednesday)	02:00 PM to 03:30 PM (Including 30 minutes interactive session)	All Grade-III	https://bit.ly/3gwxHYw
4.	Burden and Onus of Proof	Hon'ble Mr. Justice K.R. Surana, Judge Gauhati High Court	24-06-2021 (Thursday)	02:00 PM to 03:30 PM (Including 30 minutes interactive session)	All Grade-III	https://bit.ly/3gwxHYw
5.	Building resilience with Heartfulness	Mr. Subramanian Sankaran, Wellness Mentor Heartfulness      Mr. Akshay Nagpal, Heartfulness Trainer	25-06-2021 (Friday)	01:30 PM to 03:00 PM (Including 30 minutes interactive session)	All Grade-I, II &III	https://bit.ly/3gwxHYw
6.	On Arbitration Section 8, 9, 17, 28 and 34of the Arbitration and Conciliation Act. (Applicability and approach)	Hon'ble Mr. Justice Suman Shyam, Judge Gauhati High Court	28-06-2021 (Monday)	01:00 PM to 02:00 PM (Including 30 minutes interactive session)	All Grade-I	https://bit.ly/3gwxHYw

7.	Statements, Admissions, Confession, Omission (Section 161-164 Cr.P.C.)	Sri S.R. Somasekhara Former Principal District Judge, Bengaluru.	29-06-2021 (Tuesday)	01:30 PM to 03:00 PM (Including 30 minutes interactive session)	All Grade- II &III	https://bit.ly/3gwxHYw
8.	Sensitization on Gender Justice	Prof. (Dr.) Ved Kumari, Vice-Chancellor, National Law University, Odisha.	30-06-2021 (Wednesday)	01:30 PM to 03:00 PM (Including 30 minutes interactive session)	All Grade- I, II & III	https://bit.ly/3gwxHYw



## **JUDICIAL ACADEMY, ASSAM**

#### **General Instructions for In-Service Training through VC**

- 1. The training programme will be conducted by using the Online VC/Meeting Software "Microsoft Teams" which will be two-way audio-video interaction.
- 2. Officers are to \* join the training by disclosing their full name via the Joining Link as notified in the Notification of the Hon'ble Gauhati High Court and also uploaded in the website of Judicial Academy, Assam
- 3. Officers are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
- **4.** Officers are to **keep their video ON**, <u>continuously throughout & till the conclusion of the training.</u>
- 5. All the officers are to follow the Video Conference Protocols like: -
  - a. <u>Keep themselves muted until & unless they are allowed by the presenter</u>
     <u>to unmute</u> themselves.
  - b. At the end of the deliberation of the Resource Person, <u>officer may raise hand to</u> <u>indicate that he/she would like to interact with the Resource person,</u> <u>where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.</u>
  - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
- 6. Officers are to wear **formal attire** (befitting an officer) while attending the training.
- 7. Officers are to check the official website of Judicial Academy, Assam for updates.
- 8. Joining Guide (Steps below are to be followed):
  - Click on the given link or type the given link on the browser.
  - > A new tab with a pop-up will open
    - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.

#### OR

- Cancel the pop-up and click on 'Continue on this browser'.
- > For Smartphone Microsoft Teams App needs to be installed before joining the VC.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

\* Note:- The same is essential for preparation, maintenance and submission of accurate report.